

बिना पूर्व अनुमति के विश्वविद्यालय और कालेज खोलना

7262. श्री कुंवर राम : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्र सरकार से बिना पूर्व अनुमति लिये विश्वविद्यालय और कालेज स्थापित करके अबोध विद्यार्थियों को धोखा देने के कार्य में वृद्धि हो रही है ; और

(ख) यदि हां, तो क्या सरकार इसकी रोकथाम हेतु कुछ ठोस कदम उठायेगी ?

शिक्षा और संस्कृति तथा समाज कल्याण मंत्रालयों में राज्य मंत्री (श्रीमती शोला कौल) : (क) और (ख). विश्वविद्यालय और कालेज स्थापित करने के लिये केन्द्रीय सरकार की पूर्वा-नुमति प्राप्त करने का कोई कानूनी प्रावधान नहीं है। तथा विश्वविद्यालय अनुदान आयोग अधिनियम की धारा 23 में, कानून द्वारा संस्थापित अथवा निगमित विश्वविद्यालय को छोड़कर किसी संस्था के नाम के साथ "विश्वविद्यालय" शब्द का जोड़ना मना है। उसी अधिनियम की धारा 22 में यह प्रावधान है कि डिग्रियां प्रदान करने के अधिकार का प्रयोग केवल उसी विश्वविद्यालय द्वारा जिसे केन्द्रीय, अथवा राज के अधिनियम के अंतर्गत संस्थापित किया गया हो अथवा उसी अधिनियम की धारा 3 के अंतर्गत एक विश्वविद्यालय समझी जाने वाली संस्था द्वारा किया जा सकता है। प्रावधानों का उल्लंघन करना विश्वविद्यालय अनुदान आयोग अधिनियम की धारा 24 के अंतर्गत दण्डनीय है। जब कभी भी इन प्रावधानों के किसी प्रकार के उल्लंघन के कोई विशेष मामले नोटिस में आते हैं तो अपराधियों के विरुद्ध उपयुक्त कार्रवाई की जाती है।

Dredging operation near Balagar on the Hooghly River

7263. SHRI NIREN GHOSE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether dredger was taken to a place near Balagar on the Hooghly river to dredge up silt from the Ganges;

(b) if so, when;

(c) has the dredger scooped up any silt all these years;

(d) if not, reasons therefor; and

(e) why has the dredger been kept idle and stationary all these years?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL) (a) to (e). Two dredgers 'Jagai' and 'Madhai' are deployed at present at Balagar, 45 nautical miles upstream of Calcutta. These dredgers are engaged in preparing silt traps on the river bed.

one other dredger acquired by Calcutta Port Trust in 1974, however, could not be utilized owing to design/manufacturing defects. Efforts are being made to get these deficiencies rectified.

The quantity of dredging done at Balagar annually since 1977-78 is as follows:

1977-78	0.74 million tons
1978-79	0.61 " "
1979-80	0.97 " "
1980-81	0.31 " "

रेल गाड़ी परीक्षकों का दर्जा बढ़ाया जाना

7264. श्रीमती ऊषा वर्मा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेलवे बोर्ड ने गत अगस्त में रेल गाड़ी परीक्षकों

के संवर्ग का दर्जा बढ़ाये जाने संबंधी नियमों में कतिपय परिवर्तन किये हैं ;

(ख) यदि हां, तो क्या इन आदेशों को सभी जोनल रेलों में अब तक लागू नहीं किया गया है ;

(ग) यदि हां, तो उन जोनल रेलों के नाम क्या हैं, जहां इन आदेशों को क्रियान्वित नहीं किया गया है ; और

(घ) रेलवे विभाग द्वारा इन नियमों को उन पर लागू करने के लिये क्या कदम उठाये गये हैं और इन नियमों के कब तक लागू किये जाने की संभावना है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उपमंत्री (श्री मल्लिकार्जुन) :

(क) जी हां ।

(ख) से (घ). सूचना इकट्ठी की जा रही है और सभा पटल पर रख दी जायेगी ।

Road Over-bridge at Sambalpur Station

7265. SHRI CHINTAMANI PANIGRAHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether any progress has been made so far, regarding the proposed road over-bridge at Sambalpur Station in South-Eastern Railways; and

(b) if so, the details of the progress made by now?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) and (b). A proposal for construction of a road over-bridge in replacement of existing level crossing at Km. 558/11-12 on National Highway No. 6 near Sambalpur sponsored by the State Government is under the examination of the Railway, State Government and National Highway Authorities. The Railway sent

an estimate amounting to Rs. 17.82 lakhs for the bridge portion to the Superintending Engineer, National Highway, Sambalpur in March, 1982. The State Government is now required to prepare estimate for the approaches to the proposed road over-bridge and send the consolidated estimate to the Ministry of Shipping and Transport for sanction. The proposal will be considered for inclusion in the Railways Works programme as and when it is finalised and mutually accepted by the Railway and the State Government/Road Authorities.

Running of Additional Shuttles between Daund-Pune-Daund and Pune-Satara-Pune.

7266. SHRI SHANKAR RAO PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to run Daund-Pune-Daund and Pune-Satara-Pune additional shuttles to remove congestion of Passenger Traffic in that area; and

(b) if so, when?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) No. There is no congestion of passenger traffic on Pune-Daund and Pune Satara sections. There are adequate train services on these sections.

(b) Does not arise.

Number of Memoranda submitted by Orissa Government

7267. SHRI ARJUN SETHI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the number of memoranda submitted by the State Government of Orissa during his last visit to the State;

(b) the details thereof; and

(c) the steps taken thereon?